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Title: Need to lift the ban on manufacture of Nitroglycerine by Tamil Nadu Industrial Explosive Limited with a view to safeguarding the interest of workers.

PROF. K.M. KADER MOHIDEEN (VELLORE): Sir, in my constituency, Vellore, there is a company by the name Tamil Nadu Industrial Explosives Limited. It produces Nitro Glycerine for making use in the national highways, minings and agriculture sector. Some time back the production of NG-based explosives was banned by the Government of India. Similarly, Bharat Explosives Limited, Lalitpur, UP was also banned. Now, the ban on Bharat Explosives Limited, Lalitpur has been lifted. But the ban on Tamil Nadu Industrial Explosives Limited has not been lifted. Due to this, more than one thousand workers who are working in this company in Katpadi, Vellore are worried and afraid of their future. They say that these explosives, which are produced in this company are not being used by militants and terrorists[r14].

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13.00 hrs.

They also say that bullets, knives and even tubelights that we are manufacturing might be used by criminals. Because of that misuse, production of tubelights, knives and bullets is not stopped. Therefore, the Tamil Nadu Industrial Explosive Limited, which is a Government concern, should be allowed to manufacture these items and allowed to function. The ban should be lifted and thousands of workers who are working there should be free from fear. They should be given guarantee there.....(*Interruptions*)

MR. SPEAKER: Shri Varkala Radhakrishnan. You can say from there. I will permit you for a change. Your matter is on 'inauguration of flight'.